

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 755/2017 in  
O.A. No. 2164/2017

New Delhi, this the 9<sup>th</sup> day of February, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Brij Mohan Mitroo (aged about 65 years)  
S/o Shri Jagan Nath Mitroo  
R/o 20, RAdhey Puri Extn.2,  
Gali No.2, Delhi-110051. .. Petitioner

(By Advocate: Shri T.N. Tripathi for Shri Amit Gaur)

Versus

1. Dr. Puneet Kumar Goyal  
Commissioner,  
South Delhi Municipal Corporation,  
Civic Centre, Shyam Prasad Mukherjee Marg,  
Minto Road, New Delhi.
2. Dr. B.K. Hazarika  
MHO (Health Department)  
Malaria, OVBD, SDMC,  
Civic Centre, Shyam Prasad Mukherjee Marg,  
Minto Road, New Delhi.

.. Respondents

(By Advocate: Shri Surinder Singh)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard both the sides.

2. The learned counsel for the respondents submits that they have substantially complied with the orders of this Tribunal and also paid various amounts to the petitioner.

3. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged. However, if the petitioner is still having any other grievance, he may avail his remedies, in accordance with law.

**(Nita Chowdhury)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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